

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KIC METALIKS LIMITED

Regd. Office: 3B, Lal Bazar Street, 4th Floor, Room No. 2, Kolkata – 700 001

The details subsequent to the completion of the Offer made vide Public Announcements dated December 11, 2008 and December 2, 2009 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Karni Syntex Private Limited ("the Acquirer") to acquire 1,119,840 equity shares of Rs. 10/- each representing 20% of the voting capital of KIC Metaliks Limited at a price of Rs. 28/- per fully paid-up share ('Offer Price') are as under:

1	Name of the Target Company :	KIC Metaliks Limited
2	Name of Acquirer:	Karni Syntex Private Limited
3	Name of Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	C. B. Management Services (P) Limited
5	Offer Details	
	Date of opening of the offer :	Saturday, December 5, 2009
	Date of closure of the offer :	Thursday, December 24, 2009

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 28/- per share		Rs. 28/- per share	
		No	%	No	%
2	Share holding of acquirer before share purchase Agreement ("SPA")/PA	NIL	-	NIL	-
3	Shares Acquired by way of SPA	2,668,862	47.67%	2,668,862	47.67%
4	Shares acquired in the Open Offer	1,119,840	20.00%	2,850	0.05%
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 31,355,520/-		Rs. 79,800/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	NIL	NIL	NIL	NIL
7	Post offer share holding of acquirer (2+3+4+6)	No	%	No	%
		3,788,702	67.67%	2,671,712	47.72%
8	Pre & Post offer share holding of Public	Pre offer	Post offer	Pre offer	Post offer
		2,930,338	1,810,498	2,930,338	2,927,488
		52.33%	32.33%	52.33%	52.28%
	Status of Escrow Account, whether released or not	Rs. 310,00,000 released on January 1, 2010 and balance amount lying in the Escrow account will be released in due course in accordance with the SEBI (SAST) Regulations.			
	Payment of interest, if any,	Not Applicable			
	Status of investor complaints received, if any	No investor complaint is pending			

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post Issue Public Announcement and for the fulfillment of obligations under the SEBI (SAST) Regulations.

The terms used but not defined in this announcement shall have the same meaning assigned in the earlier Public Announcements/ Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements/ Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer:



Microsec Capital Limited

Azimganj House, 2nd Floor

7 Camac Street, Kolkata 700 017

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Fax: 91-33- 2282 9335

E-mail: mgoenka@microsec.in

Website: www.microsec.in

Contact Person: Mr. Manav Goenka

Place: Kolkata

Dated: January 6, 2010